GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2332 ANSWERED ON:11.03.2010 MRTP Joshi Shri Mahesh;Pangi Shri Jayaram

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of cases registered under the Monopolies and Restrictive Trade Practice Commission (MRTPC) during the last three years;

(b) the number of cases disposed of during the said period;

(c) whether the MRTPC has received a number of complaints about malpractices by drug companies during the period; and

(d) if so, the details thereof and the action taken by the Government thereon?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) & (b) The Monopolies and Restrictive Trade Practices (MRTP) Commission has since been dissolved with effect from 14.10.2009. By that time, during the last three years, it had received 1112 cases, out of which 835 cases were disposed of. Thereafter, 63 more cases have been disposed of by the Competition Appellate Tribunal (CAT) by December, 2009.

(c) Yes, Sir.

(d) A total number of 17 such complaints were received by the MRTP Commission out of which 3 complaints have already been disposed of. Remaining cases have been transferred to Competition Appellate Tribunal.